

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/1583/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the th 12 March, 2021.

Sub: **Casual leave.**

Ref:- Letter No. IT.5/2021/90 dtd. 08.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.03.2021 with station leave permission, with your official vehicle, at your own cost, from the evening of 10.03.2021 till the morning of 15.03.2021, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/¹⁵⁸⁵1584/A, dated 12.3.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Peter